

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-72/2020**

**IN**

**LD-VC-BA-22 OF 2020.**

Suhas Narayan Naik

...Petitioner.

**Vs**

State of Goa, Thr. Police Inspector  
and Investigating Officer, Ponda Police  
Station and ors.

...Respondents.

Shri S. Keny, Advocate for the petitioner.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondent nos.1 and  
2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:9<sup>th</sup> December 2020.**

P.C.

At the request of the petitioner's counsel, post the matter on  
16.12.2020.

**DAMA SESHADRI NAIDU, J.**

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